

Subject: Draft Food Safety and Standards (Licensing and Registration of Food Businesses) Amendment Regulations, 2015 related to extension of timeline for seeking renewal / conversation of licenses issued under erstwhile Acts or Orders. [Amendment of Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011 in clause (1) of sub-regulation 2.1.2 of regulation 2.1].

FORMAT FOR SENDING THE COMMENTS/ SUGGESTIONS

Sr. no.	Name and address of the organisation/person, contact number and e-mail.	Relevant section in the draft notification on which comments are being provided	Comments/ suggestions	Rationale	Remarks

Date:

Place:

Name and Signature